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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 204/397-398/NCLT/AHM/2016 (New)  
C.P. No. 46/397-398/CLB/DL/2000 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

Name of the Company:

J.P Srivastava & Sons (Rampur) Pvt. Ltd

V/s.

Gwalior Sugar Company Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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| 1. | Mr. Ramesh Singh, Adv. |  | Respondent | } Ashayak |
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| 2. | Mr. Abhay Anand Jena, Adv. |  | " | } |
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| 3. | Ms. Prabha Prasad, Adv. |  |  | } |
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| 4. | Mr. Vir Srivastava, |  | Respondent 6. | } Ashu JH |
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| 5. | Ms. Tasneem Ahmadi, Adv. |  | Petitioner | } Harsh |
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| 6. | Mr. Harsh N. Parekh, Adv. |  | " | } |
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**ORDER**

Learned Advocate Ms. Tasneem Ahmadi with Learned Advocate Mr. Harsh Parekh present for Petitioner. Learned Advocate Mr. Ramesh Singh with Learned Advocate Mr. Abhay Anand Jena with Learned Advocate Ms. Prabha Prasad with Learned Advocate Mr. Vir Srivastava present for Respondent.

Call with TP 203/2016 (CP 27/1995)

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12<sup>th</sup> day of April, 2017.